



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART III

### Stores Purchase

#### Irrigation Department

##### E-TENDER NOTICES

(1)

[No. CE (MECH)/T/5/2016-2017/SN]

No. CMU/P/2101/2016. 23rd March 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of Lift Pump Set for Bariyolika Lift Irrigation Scheme, Kasaragode under Minor Irrigation Division, Kasaragode.

In accordance with respective specification for supply of Pump Set as shown in tender schedule of this tender document, the tender is to be submitted as E-tenders through <http://etenders.kerala.gov.in>.

Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 7,000.

Cost of tender documents—` 1,400

Document sale starting date— 27-3-2017 at 10 a. m.

Date and time of commencement of online bid submission—27-3-2017 at 11 a. m.

Document sale closing date—19-4-2017 at 3 p. m.

Date and time of closing of online bid submission—19-4-2017 at 5 p. m.

Due date and time for receipt of hard copy of bid—24-4-2017 at 1 p. m.

Date and time of opening of bid—24-4-2017 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
  - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
  - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. e-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 24-4-2017. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

(2)

[No. CE (MECH)/T/6/2016-2017/SN.]

No. CMU/P/419/2012 (3).

29th March 2017.

The Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of Lift Pump Set for Muiyam Lift Irrigation Scheme, Kasaragode under Minor Irrigation Division, Kannur.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 4,250.

Cost of tender documents—` 840.

Document sale starting date—4-4-2017 at 10 a. m.

Date and time of commencement of online bid submission—4-4-2017 at 11 a. m.

Document sale closing date—24-4-2017 at 3 p. m.

Date and time of closing of online bid submission—24-4-2017, 5 p. m.

Due date and time of receipt of hard copy of bid—28-4-2017, 1 p. m.

Date and time of opening of bid—28-4-2017, 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBT or by any NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) Technical data sheet duly filled up and signed
  - (a) If any more information to be furnished, separate data sheet shall be attached for the additional information.
  - (b) Scanned copy of family curve and performance curve etc. should be attached.
- (3) E-payment form duly filled and signed.
- (4) Proof of Original manufacturer/authorized dealers attested copy of same.
- (5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
- (6) EMD exemption certificate (if any) should be submitted online.
- (7) Other details if any required to be furnished in the special condition.
- (8) Form No. 14 duly filled and signed.
- (9) Tender Notice and Special condition of Tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p.m. on 28-4-2017. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer and Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelope should be superscribed with tender number, due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer and Deputy Chief Engineer, PWD Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of network issues, traffic congestions etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

(3)

[No. CE(MECH)/T/7/2016-2017/SN.]

No. CMU/P/2254/2016.

31st March 2017.

The Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of lift pump set for Kanjoor Lift Irrigation Scheme, for Nambally scheme under Minor Irrigation Division, Ernakulam.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 6,000.

Cost of tender documents—` 1,200.

Document sale starting date—4-4-2017 at 10 a. m.

Document sale closing date—25-4-2017 at 3 p. m.

Date and time of commencement of online bid submission—4-4-2017 at 11 a. m.

Date and time of closing of online bid submission—25-4-2017, 5 p. m.

Due date and time of receipt of hard copy of bid—29-4-2017, 1 p. m.

Date and time of opening of bid—29-4-2017, 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) Technical data sheet duly filled up and signed.
  - (a) If any more information to be furnished, separate data sheet shall be attached for the additional information.
  - (b) Scanned copy of family curve and performance curve etc. should be attached.
- (3) E-payment form duly filled and signed.
- (4) Proof of Original manufacturer/authorized dealers attested copy of same.
- (5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
- (6) EMD exemption certificate (if any) should be submitted online.
- (7) Other details if any required to be furnished in the special condition.
- (8) Form No. 14 duly filled and signed.
- (9) Tender Notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p.m. on 29-4-2017. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer and Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelope should be superscribed with tender number, due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer and Deputy Chief Engineer, PWD Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of network issues, traffic congestions etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

Office of the Chief Engineer,  
Mechanical,  
Thiruvananthapuram,  
Phone: 0471-2324589, 2322634  
Fax: 0471-2324589  
Email:cemechirrigation@gmail.com

V. S. SHAJI,  
Superintending Engineer  
and Deputy Chief  
Engineer, Mechanical,  
PWD.

**Medical Education Department**

പുനർ ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2/7582/2016/ഡി. സി. റ്റി.

2017 മാർച്ച് 24.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2016-17 വർഷം കമ്മ്യൂണിറ്റി വകുപ്പിലേക്ക് ഫ്ളാഷ് ഓട്ടോക്ലേവ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. താൽപര്യമുള്ള ടെൻഡർമാർ ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും പ്രത്യേകം കവറുകളിൽ മുദ്രണം ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. ടെക്നിക്കൽ ബിഡ് ഉൾക്കൊള്ളിച്ച കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 36/2016-17 -ടെക്നിക്കൽ ബിഡ്” എന്നും ഫിനാൻഷ്യൽ ബിഡ് ഉൾക്കൊള്ളുന്ന കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 36/2016-17 ഫിനാൻഷ്യൽ ബിഡ്” എന്നും എഴുതിച്ചേർക്കേണ്ടതാണ്. ടെക്നിക്കൽ ബിഡിന്റെയും ഫിനാൻഷ്യൽ ബിഡിന്റെയും കവറുകൾ ഒരു കവറിലാക്കി കവറിനു പുറത്ത് “ടെണ്ടർ നമ്പർ 36/2016-17 ഫ്ളാഷ് ഓട്ടോക്ലേവ് വിതരണം ചെയ്യുന്നതിനു വേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ടെക്നിക്കൽ ബിഡ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—36/2016-17.

ഏകദേശ വില—` 3.60 ലക്ഷം.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 788.

ശരിപ്പകർപ്പ്—` 394.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—8-5-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-5-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—10-5-2017, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്ന തുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റേയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 29-4-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2/7582/2016/DCT.

24th March 2017.

(2)

Sealed competitive tenders in the prescribed form are invited for the purchase of "Flash Autoclave" for Orthodontics Department of Government Dental College, Thiruvananthapuram for the year 2016-17. Interested tenderers may submit separate "Technical Bid" in one sealed envelopes superscribing "Tender No. 36/2016-17-Technical Bid and separate "Financial Bid" in another sealed cover superscribing "Tender No. 36/2016-17-Financial Bid. Both covers should be inserted in one cover duly sealed and should bear the superscription "Tender No. 36/2016-17 for the supply of Flash Autoclave with distilled water" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Tender No.—36/2016-17.

Approximate Cost—` 3.60 lakh.

EMD—1%.

Late tenders will not be accepted. The Technical Bid will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time. The Financial bid will be opened after the date of opening of Technical bid under intimation to the tenderers whose Technical bid found to be acceptable and the date of opening of Financial bid will be intimated through e-mail, Fax and by Telephone. No communication will be sent to tenderers whose Technical bid seemed to be not acceptable.

Cost of tender form:

Original—` 788.

Duplicate—` 394.

Last date and time of sale of tender form—8-5-2017, 3 p. m.

Last date and time of receipt of tender form—9-5-2017, 3 p. m.

Date and time of Opening of tender—10-5-2017, 11.30 a. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 8-5-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 29-4-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

നമ്പർ സി2/7656/2016/ജി.ഡി. സി. റ്റി.

2017 മാർച്ച് 24.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2016-17 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ജേർണ്ണൽസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിനുപുറത്ത് "ടെണ്ടർ നമ്പർ 38/2016-17 ജേർണ്ണൽസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽകോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയ വരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—38/2016-17.

ഏകദേശ വില—` 5 ലക്ഷം.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,125.

ശരിപ്പകർപ്പ്—` 563.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—8-5-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-5-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—10-5-2017, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്ന തുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലപന 8-5-2017, 3 മണിവരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 29-4-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2/7656/2016/DCT.

24th March 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Journals for the Various Departments of Government Dental College, Thiruvananthapuram for the year 2016-17 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 38/2016-17 for the supply of Journals" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Tender No.—38/2016-17.

Approximate Cost—` 5 lakh.

EMD—1%.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Cost of tender form:

Original—` 1,125.

Duplicate—` 563.

Last date and time of sale of tender form—8-5-2017, 3 p. m.

Last date and time of receipt of tender form—9-5-2017, 3 p. m.

Date and time of opening of tender—10-5-2017, 11 a. m.

Intending tenderers may, on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 8-5-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 29-4-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Government Dental College,  
Thiruvananthapuram.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ബി2/2157/2017.

2017 മാർച്ച് 31.

ആലപ്പുഴ, വണ്ടാനം ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഇഞ്ചക്ഷൻ ഹ്യൂമൻ ആൽബുമിൻ 20% 100 എം. എൽ.—90 ബോട്ടിൽ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെൻഡറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 4,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ-ബി 2/2157/2017 തീയതി 31-3-2017 ഗവ. റ്റി.ഡി.എം.സി.എച്ച്., വണ്ടാനം, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, വണ്ടാനം, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 2-5-2017, 2 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2-5-2017, 3.30 മണിക്ക് ദർഘാസുകാരുടേയോ, അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 800 വിൽപ്പന നികുതിയും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 400 വില്പന നികുതിയും അടച്ച് 29-4-2017 പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200 മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1 % നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

മേൽ നിബന്ധനകൾ പാലിക്കാത്ത ടെണ്ടറുകൾ ഒരു മുന്നറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്.

No. B2/2157/2017/Govt.TDMCHA. 31st March 2017.

Sealed tenders in the prescribed format are invited to fix a constant rate contract for the supply of Inj. Human Albumin 20% 100ml—90 bottle to the use of Govt. T. D. Medical College Hospital, Vandanam, Alappuzha.

Tender No. B2/2157/17/Govt.T.D.MCHA, dtd. 31-3-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha. Last date of receipt of tender is 2-5-2017 at 2 p. m. Late tender will not be accepted at any cost. The tender will be opened on 2-5-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha on or before 29-4-2017 at 3 p.m.

Estimate Cost—` 4,00,000

Price of tender form:

Original—` 800 + 5% VAT.

Duplicate—` 400 + 5% VAT.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost. The rules applicable to all tenders will be applicable to this tender also. Any further information about the specification can be obtained from this office during office hours.

The tender not satisfying the conditions are liable to be rejected without further notice.

Govt. T. D. Medical College Hospital,  
Alappuzha.

(Sd.)  
Superintendent.

**Technical Education Department**

ദർഘാസ് പരസ്യം

നമ്പർ പി1/447/2017.

2017 മാർച്ച് 27.

കോട്ടയം സർക്കാർ പോളിടെക്നിക് കോളേജിലെ പോളിമർ ടെക്നോളജി ഡിപ്പാർട്ട്മെന്റിലേക്ക് 5KVA ഓൺലൈൻ യു.പി.എസ്. (1 സെറ്റ്) വിതരണം ചെയ്യുന്നതിലേക്ക് മൽസര സ്വഭാവമുള്ളതും മുദ്രവച്ചതുമായ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—06/2016-17.

അടങ്കൽ തുക—` 1,55,000.

നിരതദ്രവ്യം—ആകെ വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 400 + വാറ്റ് 5% = ` 420.

പകർപ്പ്—` 200 + വാറ്റ് 5% = ` 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—26-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-4-2017, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—27-4-2017, 3 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ` 50 തപാൽ കുലിയായി അയയ്ക്കേണ്ടതാണ്. പ്രിൻസിപ്പാളിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പണമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രം ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിശദാംശങ്ങളും പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. P1/447/2017.

27th March 2017.

Sealed and competitive tenders in the prescribed form are invited for the supply of 5KVA Online UPS (1set) for Polymer Technology Department of Government Polytechnic College, Kottayam at a total cost of ` 1,55,000.

Tender No.—06/2016/17.

E. M. D.—1% of the total estimate value.

Cost of tender form :

Original—` 400 + VAT 5% = 420.

Duplicate—` 200 + VAT 5% = 210.

Date up to which tender form will be sold—26-4-2017, 3 p. m.

Last date and time of receipt of tender—27-4-2017, 1 p. m.

Date and time of opening of tender—27-4-2017, 3 p. m.

Mode of remittance of the cost of tender form— In cash remittance in the College Office or by Money Order addressed to the Principal. Those who want tender form by post should remit an additional amount of ` 50 for each tender as postage charge. Postal Order, Cheque, Demand Draft are not acceptable as cost of tender form.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany the tender. Tender forms are more details of tender can be had from the College Office on all working days.

Government Polytechnic College,  
Kottayam.

(Sd.)  
Principal.